

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Punj Lloyd Limited Date of Commencement of Liquidation: 27-05-2022; List of Stakeholders as on Date: 28-02-2023; Name of IP: Mr. Ashwini Mehra; Process Number: 1; Last 5 digit of registration number: 10706

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		208835794						NA
2	Liquidation costs incurred till date		53153021						NA
3	Secured financial creditors	28	155883670012	28	144633002047		11250667965		Annexure 3
4	Unsecured financial creditors	11	9012281115	11	8513280185		104238991	394761939	Annexure 4
5	Operational creditors (Workmen)	1	30483	1	0		30483		Annexure 5
6	Operational creditors (Employees)	79	61318463	79	37533936		23784527		Annexure 6
7	Operational creditors (Government Dues)	18	18722064909	18	18136724893	30323328	555016688		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	334	105705688870	334	4879614498	68098240318	31443963095	1283870959	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		471	289647042667	471	176200155559	68128563646	43377701749	1678632898	